

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 1**

ITEM No.107  
CP(IB) 589 of 2019

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Vaibhav Enterprise  
V/s  
KRN Alloys Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..27/04/2022**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Monaal Davawala, Advocate.  
For the Respondent : Mr. Ketual Patel, Advocate, on behalf of Mr. Devashish  
K. Trivedi, Advocate.

**ORDER**

The pleadings are complete.

At the request of the Ld. Counsel for the corporate debtor, the matter is adjourned.

List the matter on 28.06.2022



**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**



**MADAN B GOSAVI  
MEMBER (JUDICIAL)**